

**Assistance to Farmers of Punjab and Haryana**

7002. CHOWDHRY BALBIR SINGH:

**SHRI GYANESHWAR PRASAD YADAV:**

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether farmers in Punjab and Haryana have suffered great loss as a result of heavy hailstorm and snow-fall in these States in March, 1979;

(b) if so, whether Government will give some assistance for making good this heavy loss; and

(c) if so, the details of the scheme formulated for providing assistance?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) and (c) The Government of Haryana are providing gratuitous relief to the land-owners/tenants for the loss of the standing crops on a scale varying from Rs. 100 per acre to Rs. 300 per acre. They have deferred collection of land revenue and recovery of the Taccavi and co-operative loans. They are also supplying fodder to the victims of the natural calamity. Payment of electricity charges on tubewells in the affected areas has been deferred. The State Government has sanctioned Taccavi loans at a concessional rate of interest of 3 per cent. Supply of seeds is also being arranged on a subsidised basis.

The Government of Punjab have placed a sum of Rs. 1.70 crores at the disposal of the concerned Deputy Commissioners for disbursement as hailstorm relief on an ad-hoc basis pending detailed reports as a result of finalisation of special *girdawaries*. The Government of India have sanctioned advanced Plan assistance of Rs. 2 crores to the Government of Haryana. In addition, 500 MT of wheat for distribution as gratuitous relief in the

areas affected by hailstorm in Haryana have also been released. No request for Central assistance has so far been received from the Government of Punjab.

**Deaths due to Cold Wave**

7003. SHRI PABITRA MOHAN PRADHAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the number of deaths in the country due to cold wave this year?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): The information is being collected and will be laid on the Table of the Sabha on receipt.

पोरबन्दर, गुजरात में मत्स्य बन्दरगाह

7004. श्री धर्मसिंह भाई पटेल: क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने गुजरात के सीराष्ट्र प्रदेश में पोरबन्दर बन्दरगाह का मत्स्य बन्दरगाह के रूप में विकास करने का निर्णय किया है ;

(ख) यदि हाँ, तो तत्संबंधी व्यौरा क्या है ;

(ग) कितने मछुआरों तथा मजदूरों को रोजगार मिलेगा ; और

(घ) उस पर कितना व्यय किया जाएगा और यह कार्य कब तक प्रारम्भ और पूरा किया जाएगा ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) जी हाँ । पोरबन्दर मत्स्य बन्दरगाह की स्वीकृति प्रवृत्त, 1978 में दी गयी थी ।

(ख) परियोजना के मुख्य अवयव ये हैं :-

1. तलकवर्ण एवं उत्खनन
2. घाट एवं जेटी